

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M.P. Enterprises and Associates Ltd. Date of Commencement of Liquidation: 21-02-2024; List of Stakeholders as on Date: 25-02-2024; Name of IP: Mr. Subhash Laxminarayan Nathuramka; Process Number: 1; Last 5 digit of registration number: 10815

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	1305905274	5	1305905274				Annexure 3
4	Unsecured financial creditors	4	143079540	2	68519326			74560214	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	37	10746441	4	2136401		147423	8462617	Annexure 6
7	Operational creditors (Government Dues)	8	854280713	4	37967072		704451815.00	111861826	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	24	269476878	16	63967256		18019219	187490403	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		78	2583488846	31	1478495329		722618457	382375060	